

(S)

Dated: 12.2.97 (7)

Name for the applicant
Shri A. K. Shetty, counsel for
the respondents.

The learned Counsel for
the applicant has filed an
application seeking for an
adjournment.

Adjourned to 22.4.97.


(P.P. Srivastava)
M(A)


(B.S. Hegde)
M(J)

OA 357/92 22.4.97
(Per: B.S. Hegde, Member(J))
Mr. S.P. Saxena, counsel for
the applicant.
Mr. R K Shetty, counsel for
respondents.

In view of the submissions made
by the learned Counsel for the
applicant that most of the
applicants have either been
promoted or retired and that
they are not interested in
contesting the O.A., the O.A
is dismissed as not contested.
No order as to costs.


(P.P. Srivastava) (B.S. Hegde)
M(A) M(J)